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Title: Regarding permission of higher speed limit to vehicles on national highway No. 53 in Sambalpur, Orissa.

SHRI NAGENDRA KUMAR PRADHAN (SAMBALPUR): Madam Speaker, I thank you for giving me an opportunity to speak.

I wish to mention about National Highways which connects Kolkata and Mumbai. I would like to draw your kind attention to the speed limit of vehicles on National Highway No. 53 connecting Gandeimunda to Deogarh (38 kilometres) and National Highway No. 49 connecting Thainali to Deogarh (55 kilometres). There is also a portion between Deogarh to Hindo (80 kilometres).

Even though this portion falls under National Highway, the speed limit of vehicles is less than 30 kilometres. I do not want to elaborate further on this point. If this is the situation, why is it named as National Highway?

Madam, through you, I would urge upon the hon. Minister that this matter may be examined thoroughly and if I am correct, then immediate action has to be taken in this matter.